

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C)/180/0015/2021  
in OA 180/154/2017

Friday, the 17<sup>th</sup> day of September, 2021

**CORAM**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

C.S. Prem, aged 54 years,  
S/o C.G. Stephen, Presently – Senior Accountant,  
Pay and Accounts, Customs, Kochi-682 009.  
Residing at: Chiramel House, Kootungal Lane,  
Kochupally Road, Thoppumpady, Kochi-682 005.

- Petitioner

(By Advocate:Mr.T.C.G. Swamy)

Versus

Smt. Soma Roy Burman,  
Controller General of Accounts, O/o. The Controller  
General of Accounts, Mahalekha Niyanthrak Bhavan,  
Ministry of Finance, GPO Complex, Block E,  
Aviation Colony, INA Colony, New Delhi-110023.

- Respondents

(By Advocate: Mr.N.Anilkumar, SCGSC)

The CP(C) having been taken up on 17<sup>th</sup> Setember, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**P.Madhavan, Judicial Member**

Learned counsel for the petitioner present. Memo has been filed by the respondents stating that the matter is over. A compliance report has also been filed. Counsel for the petitioner also agrees to it. Hence the C.P.(C) is closed. Notice discharged.

**(K.V.Eapen)**  
**Administrative Member**  
bp

**(P.Madhavan)**  
**Judicial Member**

**List of Annexures**

Annexure P1	-	A true copy of the order dated 31 <sup>st</sup> January 2018 in OA No.180/00154/2017 rendered by this Hon'ble Tribunal.
Annexure P2	-	A true copy of the order in R.A. No. 180/0051/2018 dated 27 <sup>th</sup> September,2018 rendered by this Hon'ble Tribunal.
Annexure P3	-	A true copy of the order in M.A.No. 180/1351/2018 dated 13 <sup>th</sup> December,2018.
Annexure P4	-	A true copy of the judgment dated 5 <sup>th</sup> March,2021 rendered by the Hon'ble High Court of Kerala in O.P.(CAT) No. 237/2018.
Annexure P5	-	A true copy of the covering letter dated 09.03.2012 submitted by the petitioner.
Annexure P6	-	True copy of the representation dated 31.05.2021 submitted by the petitioner to the Controller General of Accounts, New Delhi.
Annexure P7	-	A true copy of the lawyer notice dated 28 <sup>th</sup> June, 2021 served upon the Controller General of Accounts.
Annexure R1	-	True copy of the OM dated 09.09.2021.
Annexure R2	-	True copy of the Office order No.105 dated 10.09.2021.
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